

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET
APPLICATION NO.

198

OF 199

Applicant(s) N. Kipjen
-vs-

Respondent(s) Union of India & Ors

Advocate for Applicant(s) Mr. Kh. B.K. Singh
Mr. N.J. Singh

Advocate for Respondent(s) J

Notes of the Registry	Date	Order of the Tribunal
<p>1. P. of Rs. 50/- 2. Dated vide W.C.R.D No. 131495 20.6.98</p> <p>21.8.98</p> <p>Requisite 2 copies have been filed.</p> <p>21.8.98 21.8.98 Reg'd file</p>	21.8.98	<p>This application has been filed by the applicant challenging the Annexure-K letter dated 31.1.1998 by which the Under Secretary to the Government of India, Ministry of Home Affairs informed the Chief Secretary, Government of Manipur about the year of allotment of the applicant as 1990. The applicant claimed that his year of allotment ought to have been 1989 and according to the applicant fixation of the year of allotment as 1990 was arbitrary, unreasonable and unfair. Being aggrieved by the Annexure-K letter regarding the year of allotment the applicant submitted Annexure-L and Annexure-N representations dated 9.4.98 and 9.6.98 respectively. However, these representations have not yet been disposed of.</p>

We have heard Mr B.K. Singh assisted by Mr N.J. Singh, learned counsel appearing

Notes of the Registry	Date	Order of the Tribunal
26.8.98 Copies of the order alongwith application have been sent to the D/secy for issue of leave to appear through Registrars with Affd. K.S. Issued with D.Nos. 2383 to 2386 on 31.8.98. H.S.	21.8.98	<p>on behalf of the applicant and Mr S.Ali, learned Sr.C.G.S.C for the respondents. Mr Ali has pointed out that the impugned order was passed on 31.1.1998 and representations had been submitted ⁱⁿ April and June 1998. Six months period is not yet over. Therefore, the application is premature. Mr B.K.Singh also does not dispute this aspect of the matter. Therefore we are not inclined to entertain this application. However, we hope and trust that the respondents shall dispose of the representations as early as possible.</p> <p>The application is disposed of. No costs.</p> <p>6 Member</p>